

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/61/2017
NAME OF THE PETITIONER(S) : NIMISHA NIHAR DOCTOR
NAME OF THE RESPONDENT(S) : Malabar ENVIRO VISION PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1	KUNJAL DALLAL	in Resp. L	K Anantha
2	DHIREN R DAVE	Petitioner	LD

ORDER

PCS representing the petitioner present. PCS representing the respondents present and filed an application regarding the maintainability of the CP. PCS representing the petitioner prayed for time to file reply. Time is enlarged at request to file reply and also to make submissions by both the parties. Put up on 01.02.2018.

- 59 -
S Vijayaraghavan
Member (Technical)

- 59 -
K Anantha Padmanabha Swamy
Member (Judicial)